

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

T.P No.315/KB/2017  
(CP No. 76/2016)

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> July, 2017, 10.30 A.M

Name of the Company	McNally Sayaji Engineering Ltd. -Vs- The Orissa Manganese & Minerals Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATNANKU BANERJI, ADV
2. NILOY SENGUPTA, ADV
3. SIDHARTHA SHARMA, ADV
4. PRIYANKA TIBREWAL, ADV
5. NAMRATA BASU, ADV

Creditor  
Debtor

11/07/17;

1. RISHAV BANERJEE, ADV
2. SOUROJIT DASGUPTA, ADV

Petitioner/  
operational  
creditor

Rishav  
Banerjee  
11/7/17

ORDER

Ld. Counsels for the petitioners and the respondents are present.

List the matter on 19/07/2017 for admission along with the  
C.P.No. 371/KB/2017.

(Vijai Pratap Singh)  
Member (J)